# REFERENCE TO THE RELEASE OF , 10 TMC OF CAUVERY WATER TO TAMIL NADU BY KARNATAKA

SHRI R. RAMAKRISHNAN (Tamil Nadu): Madam Deputy Chairman, I rise to make a Special Mention on the urgent need to release 10 TMC of Cauvery water to Tamil Nadu by Karnataka. It is unfortune that just before me, my hon. colleague Mr. Gurupadaswamy was mentioning about the drought situation prevailing in some parts of Karnataka. But, Madam, I would like to quote from the Deccan Herald of yesterday, a leading newspaper, which shows the water levels at the various reservoirs as on Tuesday. Linganamakki reservoir with storage full level of 1,633 ft. is almost a level of 1.773 ft. Tungabhadra with storage full level of 1,633 ft is almost full with the level at 1.617 ft. and Hid-kaldam is having 2,136 ft. against the full level of 2,175 ft. So also Malapra-bha reservoir, Krishna Sagar, Kabini and Hemavathy from where the Cauvery water has to come, are also at near full level. And fortunately, subsequent to mentioning it to Mr. Deve Gowda, Public Works and Irrigation Minister, vesterday and day before heavy rains were there in and around Bangalore and in the catchment areas. Therefore, Madam, I would very much request through you that the Central Irrigation Minister-Mr. Mirdha, the former Minister is here and in fact in January, 1984 when Tamil Nadu wanted 30 TMC of water, Mr. Mirdha intervened and it was largely due to his good offices that Tamil Nadu got at least 15 TMC—should intervene again. Now, to save the standing crops in Mettur and delta areas, our request is for only 10 TMC of water which they hav, refused. So I would very much request the Centre to tell Karnataka not to treat this as a political issue and see that water is released at an early date to save the crops in Tamil Nadu. In this connection, I would very much request the Central Government to arrange for a (conference of the Chief Ministers of

the riparian States early so that the long standing Cauvery issue may be solved to the mutual satisfaction of all concerned. The Centre should not drag its feet on this, but more important is that I would very much request them to intercede immediately and see that 10 TMC of water is released to Tamil Nadu at once. Thank you.

### REFERENCE TO THE TELECAST OF FILM "GANDHI' ON PLAYBOY CHANNEL DEPICTING GANDHIJI IN A DEROGATORY MANNER

B. KRISHNA SHRI **MOHAN** (Andhra Pradesh): Madam Deputy Chairman, may I with your kind per mission bring to the notice of the Go vernment as a Special Mention about a film produced by Playboy's Hugh Hefner of United States to telecast over Playboy channel depicting Gandhiji in a derogatory manner. This has appeared in today's Indian Express under the caption "Gandhi goes commercial". The Hindustani Andolan convenor, Mr. Madhu Mehta, has sent a video print of the film, which he has received from a friend of his from the United States, to the Prime Minister for his immediate intervention. A two minute parody of a commercial telecast on Playboy channel depicts Gandhiji in a highly derogatory manner. I quote a portion of his letter;

"After seeing this film, I am sure you will agree with me that the way they have shown Bapu drinking beer, hugging and kissing bikiniclad women and made to look a clown is in extremely bad taste and reveals the perverse sense of Mr. Hugh Hefner's humour, the executive producer of this movie and the boss of-Playboy Club".

He has also mentioned that the commercial shows Gandhiji recommending "swiller beer", a non-existing drink, *to* break the fast. This is a very serious matter and I hope the House will join me in requesting the Prime Minis-

(Shri B. Krishna Mohan)

ter to take the matter very seriously, take it up with the U.S. administration and see that the screening of the film is banned.

SHRI V. GOPALSAMY (Tamil Nadu): Madam, this is a grave mailer. The Government of India should take immediate steps and raise the -issue with the US Government.

### REFERENCE TO THE HUMAN SACRIFICES IN ORISSA

SHRI SHYAM SUNDAR MOHAPATRA (Orissa): Madam Deputy Chairman, I am bringing to the notice of .he Government of India, through you, about the human sacrifices made in Orissa. Only in June, three school children-minor boys-were killed by killers and their blood was poured on a deity and till now no clue has been found. Madame let me tell you, this is the 160th human sacrifice in the last six years and all the culprits- most of themhave gone scot-free. The worst part of it is, Orissa is one State in the country where rape cases are the maximum, dacoities are the maximum, robberies are the maximum. This is not what 1 am saying. Firs. Ram Dulari Sinha stated it in the last session. This is the law and order situation. Sometimes it is only one. Last year four children were killed, and the Times of India reports that the Crime Branch is still on the lookout for the killers. Now\* these three children were killed in June. The killers were on the lookout for an expectant mother. The newspaper report says that before the expectant the blood poured on the head of the deity, the bodies of these three children were found and this was stopped. This is the situation prevailing there. I

Through you, Madam,. I would urge, let the Government of India depute the CBI or the Crime Branch or any intelligence branch so that such things do not recur and exemplary punishment is meted out to the cul-Thank you.

SHRI M. S. GURUPADASWAMY (Karnataka): This is a very serious matter.

## CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC **IMPORTANCE**

#### Near-breakdown of Telephone System in **Major Cities due to Rains**

SHRI R. RAMAKRISHNAN (Tamil Nadu): Madam Deputy Chairman, I call the attention of the Minister of Communications to the situation arising out of the nearbreakdown of telephone system in major cities of the country due to rains and the action taken by Government in the matter.

THE MINISTER OF STATE MINISTRY OF COMMUNICA (SHRI RAM TIONS NIWAS MIR DHA): Madam Deputy Chairman, ing heavy rains water seeps through those of the underground cables which suffer damage earlier on account of activities, largely by public digging utilities. The damages suffered dur ing dry season do, not, by and large, affect the cables but during rains the damaged cables which water gets into affects the telephones.

This is a phenomenon which occurs year after year, although progressively various steps have been taken to reduce this malady. These measures include: -

- (i) pressurisation of cables which enables detection of faults even during dry season and its rectification.
- (ii) use of Jelly filled cables which are more tolerant 'to ingress of moisture.